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		Koch Bihar
		Haora
		North 24 Parganas
		Kolkata

#### **Provisions of assistance to States under Wakf Act**

†3049. SHRI ASHK ALI TAK : Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether Government intends to provide special vigilance force, to make provisions of punishment and fine for the State Wakf Boards to vacate/prevent illegal encroachments from the wakf properties in Rajasthan by making provisions in the Wakf Act, 1995; and

(b) if so, by when and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI NINONG ERING) : (a) and (b) No Sir. There is no such proposal in the Ministry of Minority Affairs to provide Special Vigilance Force, to make provisions of punishment and fine for the State Wakf Boards to vacate/prevent illegal encroachments from the wakf properties in Rajasthan by making provisions in the Wakf Act, 1995. However, amendments in the Wakf Act, 1995 have been proposed for removal of encroachments from waqf properties by providing penal provision for alienation of waqf properties.

#### **Scholarships for minority community in Rajasthan**

†3050. SHRI ASHK ALI TAK : Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) the number of students of minority community in Rajasthan whose scholarships were approved by the Centre during 2012-13; and

(b) the details of scholarships awarded for pre-matric and higher education?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI NINONG ERING) : (a) and (b) The details of scholarships awarded to students

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†Original notice of the question was received in Hindi.

belonging to the notified minority communities in Rajasthan during 2012-13 are as under :

Sl. No.	Scholarship Scheme	No. of Scholarships sanctioned	Amount Released (Rs. in crore)
1.	Pre-matric Scholarship	199885	22.56
2.	Post-matric Scholarship	23167	15.35
3.	Merit-cum-Means based Scholarship	2519	6.73
4.	Maulana Azad National Fellowship	83*	No State-wise Release
TOTAL		225654	44.64

\* Achievement for 2012-13 is being finalised.

#### **Job and educational opportunities for Muslim minorities**

3051. SHRI TARINI KANTA ROY : Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether it is a fact that the socio-economic and educational status of the Muslim minority is very low in the country;

(b) if so, the details thereof;

(c) what action has been taken by Government to increase their job and educational opportunities; and

(d) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI NINONG ERING) : (a) and (b) A High Level Committee, constituted under the Chairmanship of Justice (Retired) Rajinder Sachar to gather data/information for preparation of a comprehensive report on the social, economic and educational status of the Muslim community of India has indicated in its report that the Muslim community lags behind the mainstream in social, economic and educational sectors. The salient features of the findings of Sachar Committee are given in Statement (*See below*).